

DIVISION BENCH  
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/86(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SWARN-MAYUR BONDS & HOLDINGS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearance (via video conferencing/physically)**

Mr. Jnana Ranjan Dhal, Adv. ] For the Petitioner

**ORDER**

1. Ld. Counsel for the petitioner present.
2. List the matter on **14.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**